

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2591
TO BE ANSWERED ON 09.03.2026

Mangrove Restoration under MISHTI Scheme

2591. SHRI YADUVEER WADIYAR:
SHRI ANURAG SHARMA:
SHRI G M HARISH BALAYOGI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- a) the progress achieved under the Mangrove Initiative for Shoreline Habitats and Tangible Incomes (MISHTI) Scheme for mangrove restoration across States and Union Territories including district-wise for Andhra Pradesh especially Konaseema district;
- b) the implementation framework adopted for mangrove expansion to strengthen coastal resilience, conserve biodiversity and support sustainable livelihoods of coastal communities State/UT-wise including district-wise for Andhra Pradesh especially Konaseema district;
- c) the details of the funds allocated, released and utilised under the said Scheme, State/UT-wise including district-wise for Andhra Pradesh especially Konaseema district;
- d) the monitoring and outcome indicators used to assess ecological and livelihood impacts under the scheme, State/UT-wise, including district-wise for Andhra Pradesh especially Konaseema district; and
- e) whether the Government proposes to scale up the MISHTI Scheme to additional coastal areas with enhanced funding support and if so, the details thereof, State/UT-wise including district-wise for Andhra Pradesh especially Konaseema district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) & (c) As announced in the Union Budget 2023–24, the Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) was launched to restore and expand mangroves and enhance coastal ecosystem resilience. An amount of ₹88.44 crore has been released through National CAMPA to six coastal States/UTs of Gujarat, West Bengal, Kerala, Andhra Pradesh, Odisha and

Puducherry, for restoration of 9,536 ha of degraded mangroves. Additionally, 22,560.34 ha has been taken up under convergence with State/National CAMPA, MGNREGS and State Plans.

In Andhra Pradesh, ₹13.077 crore has been released through National CAMPA for restoration of 1,401 ha across six divisions, including 500 ha in Dr. B.R. Ambedkar Konaseema division. As per State inputs, 1,280 ha have been brought under restoration under MISHTI. The State/UT-wise details of area, funds allocated, released, and utilized under MISHTI, including district-wise details for Andhra Pradesh, are provided in **Annexure-I**. The district-wise details of physical and financial progress for Andhra Pradesh, is provided in **Annexure-II**.

- (b), (d) & (e) The Ministry has issued Operational Guidelines for implementation of MISHTI, under which coastal States/UTs undertake approved activities through convergence with State/National CAMPA, MGNREGS and State Plans, with gap funding provided through National CAMPA based on approved Annual Plans of Operation and budget availability. The programme covers core activities such as mangrove plantation and restoration, along with support activities implemented through local communities, including Van Suraksha Samitis (VSS).

Monitoring follows a multi-tier mechanism requiring State-level site inspections and submission of physical and financial progress reports, including geo-tagged photographs and .kml files. Corrective maintenance is undertaken based on survival assessments. The Forest Survey of India assesses changes in mangrove cover through periodic surveys. Expansion to additional suitable coastal areas is considered based on ecological need, field verification, proposals from States/UTs and availability of funds.

Annexure I

Annexure referred to in reply to part (a) & (c) of the Lok Sabha Un-Starred Question No. 2591 due for reply on 09.03.2026 by Shri Yaduveer Wadiyar, Shri Anurag Sharma, Shri G M Harish Balayogi, regarding “Mangrove Restoration under MISHTI Scheme”

Table 1: The State/UT-wise details of area, funds allocated, released, and utilized under MISHTI through Gap-funding from National CAMPA

S. No	State/UT	No. of districts	Total Area taken up for Mangrove Restoration under MISHTI (in ha)	Funds Allocated/released (Rs. in crores)	Funds utilized (Rs. in crores)
1	Gujarat	Two	7500	67.30	6.19
2	W. Bengal	Three	478	3.74	3.74
3	Kerala	One	13	1.68	0.47
4	Puducherry	Three	55	1.94	0.00
5	Andhra Pradesh	Six	1401	13.08	4.55
6	Odisha	Four	89	0.70	0.52
Total			9536	88.4	15.46

Table 2: Mangrove Restoration through Convergence since the inception of the MISHTI

S. No	State/UT	Total Area taken up for Mangrove Restoration (in Ha)
1	Maharashtra	191.97
2	Andhra Pradesh	837.76
3	Puducherry	6.00
4	Lakshadweep	0.006
5	Goa	41.8
6	West Bengal	10
7	Andaman & Nicobar Islands	17
8	Karnataka	355

9	Gujarat	19220
10	Odisha	761
11	Dadra & Nagar Haveli Daman & Diu	50.92
12	Kerala	8.88
13	Tamil Nadu	1060
TOTAL		22560.34

Annexure-II

Annexure referred to in reply to part (a) & (c) of the Lok Sabha Un-Starred Question No. 2591 due for reply on 09.03.2026 by Shri Yaduveer Wadiyar, Shri Anurag Sharma, Shri G M Harish Balayogi, regarding “Mangrove Restoration under MISHTI Scheme”

Table: The district-wise details of physical and financial progress for Andhra Pradesh under MISHTI as on 16.02.2026

S. No.	District	Total Physical Target (in ha)	Total Physical achievement (in ha)	Total Funds allocated/ released (in crores)	Total funds utilized (in crores)
1	Bapatla	250	150	1.87	0.92
2	Kakinada	50	53	0.51	0.37
3	Eluru	450	446	6.85	2.92
4	Krishna	101	21	0.98	0.02
5	Dr.B.R.A.Konaseema	500	535	4.73	2.84
6	Tirupati	50	75	0.37	0.19
Total		1401	1280	15.31	7.26